

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :27-08-2026

Date : 27.08.2026

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
6/2026	27.08.2026	CRLREV-611/2023	G.R.DHAL	GENERAL		Order Dtd. 2026-09-21	CRIMINAL REVISION
2/2026	27.08.2026	WP (C) - 27015/2026	H.K.BHOL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1
3/2026	27.08.2026	WP (C) - 27019/2026	H.K.BHOL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
4/2026	27.08.2026	WP (C) - 27028/2026	H.K.BHOL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1
5/2026	27.08.2026	WP (C) - 27036/2026	H.K.BHOL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1
6/2026	27.08.2026	WP (C) - 27038/2026	H.K.BHOL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1
7/2026	27.08.2026	WP (C) - 27041/2026	H.K.BHOL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1
8/2026	27.08.2026	WP (C) - 27045/2026	H.K.BHOL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1
9/2026	27.08.2026	WP (C) - 27046/2026	H.K.BHOL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1
0/2026	27.08.2026	WP (C) - 27048/2026	H.K.BHOL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION) BENCH-2
1/2026	27.08.2026	WP (C) - 27049/2026	H.K.BHOL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1
2/2026	27.08.2026	WP (C) - 27050/2026	H.K.BHOL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1
3/2026	27.08.2026	WP (C) - 27052/2026	H.K.BHOL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION) BENCH-3
4/2026	27.08.2026	WP (C) -	T.BAG	C.O.	COURT NO.	Order Dtd. 9999-12-31	WRIT

		26966/2026			1		BRANCH-
5/2026	27.08.2026	WP (C) – 26950/2026	T.BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-
6/2026	27.08.2026	WP (C) – 26949/2026	T.BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
7/2026	27.08.2026	WP (C) – 26948/2026	T.BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-
8/2026	27.08.2026	WP (C) – 26945/2026	T.BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-
9/2026	27.08.2026	WP (C) – 26941/2026	T.BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-
0/2026	27.08.2026	WP (C) – 26934/2026	T.BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
1/2026	27.08.2026	WP (C) – 26928/2026	T.BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-
2/2026	27.08.2026	WP (C) – 26927/2026	T.BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-
3/2026	27.08.2026	WP (C) – 26925/2026	T.BAG	C.O.	COURT NO. 1		WRIT BRANCH-
4/2026	27.08.2026	WP (C) – 26924/2026	T.BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-
5/2026	27.08.2026	WP (C) – 27011/2026	T.BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-
6/2026	27.08.2026	WP (C) – 26974/2026	T.BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
7/2026	27.08.2026	WP (C) – 3390/2024	Y. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
8/2026	27.08.2026	WP (C) – 26742/2026	D.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	WRIT BRANCH-
9/2026	27.08.2026	CRLMP- 1172/2026	D.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-09-08	
0/2026	27.08.2026	ABLAPL- 9728/2026	P.C.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	BAIL-2
1/2026	27.08.2026	ABLAPL- 9724/2026	P.C.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	BAIL-2
2/2026	27.08.2026	WP (C) –	S.C.D.DASH	C.O.	COURT NO.	Order Dtd. 2026-08-24	WRIT

		26780/2026			3 OLD		BRANCH-
3/2026	27.08.2026	WP (C) - 26190/2026	S.C.D.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	WRIT BRANCH-
4/2026	27.08.2026	WP (C) - 26936/2026	DEBARANJAN DAS	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	WRIT BRANCH (DIVISI BENCH-1
5/2026	27.08.2026	ABLAPL- 9730/2026	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	BAIL-2
6/2026	27.08.2026	WP (C) - 26604/2026	S.K.PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	WRIT BRANCH-
7/2026	27.08.2026	ABLAPL- 9739/2026	ASWINI KUMAR CHODHURY	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	
8/2026	27.08.2026	WP (C) - 26818/2026	S.K.PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	
9/2026	27.08.2026	ABLAPL- 9738/2026	SK BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	
0/2026	27.08.2026	WP (C) - 26595/2026	S.K.PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	WRIT BRANCH-
1/2026	27.08.2026	ABLAPL- 9727/2026	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-09-21	BAIL-2
2/2026	27.08.2026	CRLREV- 1011/2025	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-10-07	
3/2026	27.08.2026	ABLAPL- 9737/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	BAIL-2
4/2026	27.08.2026	WP (C) - 26817/2026	S.K.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	WRIT BRANCH-
5/2026	27.08.2026	CRLREV- 44/2026	N.K.ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-10-07	
6/2026	27.08.2026	ABLAPL- 9735/2026	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-09-30	
7/2026	27.08.2026	ABLAPL- 9726/2026	B TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	BAIL-2
8/2026	27.08.2026	CRLMC- 1608/2025	B.P.TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
9/2026	27.08.2026	ABLAPL- 9734/2026	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	BAIL-2
0/2026	27.08.2026	CRLMC-	R.K.MALLICK	C.O.	COURT NO.	Order Dtd. 2026-08-24	

		2854/2026			17		
1/2026	27.08.2026	ABLAPL-9725/2026	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10-07	
2/2026	27.08.2026	ABLAPL-9719/2026	AK JATI	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	BAIL-2
3/2026	27.08.2026	ABLAPL-9707/2026	AK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	BAIL-2
4/2026	27.08.2026	CRLMC-2910/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
5/2026	27.08.2026	ABLAPL-9720/2026	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-24	
6/2026	27.08.2026	ABLAPL-9706/2026	AK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-24	BAIL-2
7/2026	27.08.2026	WP (C) - 24253/2026	D.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	
8/2026	27.08.2026	CRLMC-2941/2025	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	
9/2026	27.08.2026	ABLAPL-9704/2026	AK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
0/2026	27.08.2026	CRLMC-2881/2026	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31Judgement Dtd. 9999-12-31,	
1/2026	27.08.2026	ABLAPL-9702/2026	S DASH	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	BAIL-1
2/2026	27.08.2026	ABLAPL-9700/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	BAIL-2
3/2026	27.08.2026	CRLMC-2895/2026	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
4/2026	27.08.2026	ABLAPL-9699/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	BAIL-2
5/2026	27.08.2026	CRLMC-2875/2026	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
6/2026	27.08.2026	ABLAPL-9697/2026	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-24	BAIL-1
7/2026	27.08.2026	CRLMC-2886/2026	B.K.MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-24	
8/2026	27.08.2026	ABLAPL-9692/2026	B DAS	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
0/2026	27.08.2026	CRLMC-2568/2026	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
1/2026	27.08.2026	ABLAPL-9691/2026	S DASH	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
2/2026	27.08.2026	CRLMC-2815/2026	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
3/2026	27.08.2026	ABLAPL-	LAXMINARAYAN	C.O.	COURT NO.	Order Dtd. 2026-08-24	BAIL-2

		9690/2026	RAYATSINGH		17		
4/2026	27.08.2026	CRLMC-706/2026	H.K.MOHANTA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	
5/2026	27.08.2026	ABLAPL-9576/2026	S DASH	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	BAIL-1
6/2026	27.08.2026	CRLMC-2663/2026	S PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
7/2026	27.08.2026	ABLAPL-9434/2026	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	BAIL-1
8/2026	27.08.2026	ABLAPL-9402/2026	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
9/2026	27.08.2026	CRLMC-2894/2026	P.R.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
0/2026	27.08.2026	ABLAPL-9317/2026	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
1/2026	27.08.2026	WP (C) - 16467/2026	J.R.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-07-06	WRIT BRANCH-
2/2026	27.08.2026	TRP (C) - 252/2025	M.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	
3/2026	27.08.2026	CRLMC-2900/2026	T.R.DAS	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	
4/2026	27.08.2026	ABLAPL-8911/2026	S PRUSTY	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	BAIL-2
5/2026	27.08.2026	CRLA-285/2026	N.ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-09-07	
6/2026	27.08.2026	ABLAPL-8645/2026	MR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-08-24	BAIL-2
7/2026	27.08.2026	CRLA-671/2026	A.SAHOO	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
8/2026	27.08.2026	ABLAPL-8485/2026	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-08-24	
9/2026	27.08.2026	CRLMC-1611/2026	M.R.BARIK	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	
0/2026	27.08.2026	ABLAPL-8291/2026	SK AHESAN	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
1/2026	27.08.2026	CMAPL-36/2026	A.PARIDA	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
2/2026	27.08.2026	ABLAPL-8209/2026	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	BAIL-2
4/2026	27.08.2026	CONTC-6067/2025	P.K.DASH	C.O.	COURT NO. 17	Order Dtd. 2026-08-21	
5/2026	27.08.2026	ABLAPL-8196/2026	PK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	

6/2026	27.08.2026	ABLAPL-8134/2026	TR DAS	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
7/2026	27.08.2026	CONTC-5037/2026	H.K.MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2026-08-21	
8/2026	27.08.2026	MACA-14/2026	ISWAR CH. SAHU	C.O.	COURT NO. 17	Order Dtd. 2026-08-20	
9/2026	27.08.2026	ABLAPL-8124/2026	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
1/2026	27.08.2026	ABLAPL-8024/2026	SANTOSH KUMAR PATTANAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
2/2026	27.08.2026	MACA-946/2025	ISWAR CH. SAHU	C.O.	COURT NO. 3	Order Dtd. 2026-09-24	
3/2026	27.08.2026	ABLAPL-7838/2026	A SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-08-24	BAIL-1
4/2026	27.08.2026	MACA-14/2026	A.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-08-20	
6/2026	27.08.2026	MACA-887/2024	A.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	MISC. APPEAL SEC.
7/2026	27.08.2026	ABLAPL-7204/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	BAIL-1
8/2026	27.08.2026	MACA-946/2025	A.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-09-24	
9/2026	27.08.2026	ABLAPL-6591/2026	NK ROUT	C.O.	COURT NO. 3	Order Dtd. 2026-08-24	
0/2026	27.08.2026	CRLREV-489/2026	D.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-09-03	
1/2026	27.08.2026	ABLAPL-8608/2024	NC ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-24	BAIL-2
2/2026	27.08.2026	CRLREV-726/2025	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-18	
4/2026	27.08.2026	CRLMC-2892/2026	M.NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-24	CRIMINA MISC
5/2026	27.08.2026	ABLAPL-8593/2024	NC ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-24	BAIL-2
7/2026	27.08.2026	ABLAPL-7819/2026	RK MALICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	BAIL-2
8/2026	27.08.2026	ABLAPL-5747/2026	RK MALICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	
9/2026	27.08.2026	ABLAPL-9733/2026	LAXMIKANTA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	BAIL-2

1/2026	27.08.2026	ABLAPL-1796/2026	MR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	BAIL-2
2/2026	27.08.2026	BLAPL-5179/2026	BISWAJIT SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	
3/2026	27.08.2026	CRLMC-2865/2026	P.MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	
5/2026	27.08.2026	BLAPL-5319/2026	BS SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	BAIL-1
6/2026	27.08.2026	WA-934/2026	D.K.PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	
7/2026	27.08.2026	BLAPL-6495/2026	SK SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	
4/2026	27.08.2026	BLAPL-3133/2026	TR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	
5/2026	27.08.2026	BLAPL-5861/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	
6/2026	27.08.2026	BLAPL-5862/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	BAIL-1
8/2026	27.08.2026	BLAPL-5335/2026	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	
1/2026	27.08.2026	WP (C) - 12006/2020	L D PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
2/2026	27.08.2026	WP (C) - 3185/2020	H K MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
3/2026	27.08.2026	WP (C) - 19874/2026	S.PRUSTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
4/2026	27.08.2026	WP (C) - 5463/2017	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
5/2026	27.08.2026	WP (C) - 5935/2011	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
6/2026	27.08.2026	WP (C) - 25767/2026	B.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
7/2026	27.08.2026	WP (C) - 26283/2026	D.SAMAL	C.O.	COURT NO. 1	Order Dtd. 5000-01-01	
8/2026	27.08.2026	FAO-111/2026	Z NAIK	C.O.	COURT NO. 1	Order Dtd. 2026-08-21	
9/2026	27.08.2026	WP (C) - 16490/2026	S.K.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-08-24	WRIT BRANCH-
0/2026	27.08.2026	FAO-	SARAT SWAIN	C.O.	COURT NO.	Order Dtd. 2026-08-21	MISC.

		50/2026			1		APPEAL SEC.
1/2026	27.08.2026	WP (C) – 32553/2025	S.K.SARANGI	C.O.	COURT NO. 1	Order Dtd. 2026-08-25	WRIT BRANCH-
2/2026	27.08.2026	WP (C) – 12542/2021	D.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-08-24	WRIT BRANCH-
3/2026	27.08.2026	WP (C) – 19817/2021	C.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-08-25	WRIT BRANCH-
4/2026	27.08.2026	WP (C) – 24709/2026	C.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-08-25	
5/2026	27.08.2026	WP (C) – 22249/2020	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-08-19	WRIT BRANCH-
6/2026	27.08.2026	ABLAPL- 9736/2026	S CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2026-08-24	BAIL-2
7/2026	27.08.2026	ABLAPL- 9731/2026	BK PARDHI	C.O.	COURT NO. 1	Order Dtd. 2026-08-24	BAIL-2
8/2026	27.08.2026	ABLAPL- 9729/2026	H BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-08-24	BAIL-2
9/2026	27.08.2026	ABLAPL- 9715/2026	BISWAJIT MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-08-24	
0/2026	27.08.2026	WP (C) – 11886/2026	J.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08-25	WRIT BRANCH-
2/2026	27.08.2026	ABLAPL- 9712/2026	MN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	BAIL-2
3/2026	27.08.2026	ABLAPL- 9705/2026	IC SAHU	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
4/2026	27.08.2026	ABLAPL- 9223/2025	SR MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
5/2026	27.08.2026	ABLAPL- 8795/2026	DEBASHREE PARIDA	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
6/2026	27.08.2026	BLAPL- 7090/2026	AMLAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-08-21	
7/2026	27.08.2026	CRLA- 729/2026	J.PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
8/2026	27.08.2026	CRLA- 729/2026	J.PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
9/2026	27.08.2026	FAO- 591/2020	S.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2021-12-24	MISC. APPEAL SEC.
0/2026	27.08.2026	FAO- 381/2024	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-08-21	
1/2026	27.08.2026	ABLAPL-	G JAYASINGH	C.O.	COURT NO.	Order Dtd. 2026-08-25	

		9759/2026			23		
2/2026	27.08.2026	ABLAPL-9757/2026	JP BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	BAIL-2
3/2026	27.08.2026	ABLAPL-9756/2026	JP BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
4/2026	27.08.2026	ABLAPL-9755/2026	S DASH	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
5/2026	27.08.2026	ABLAPL-9752/2026	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
6/2026	27.08.2026	ABLAPL-9747/2026	PR SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	BAIL-2
7/2026	27.08.2026	CRLA-571/2026	M.DAS	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
8/2026	27.08.2026	ABLAPL-9746/2026	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	BAIL-1
9/2026	27.08.2026	ABLAPL-8800/2026	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
0/2026	27.08.2026	FAO-111/2026	I.C.SAHU	C.O.	COURT NO. 17	Order Dtd. 2026-08-21	
1/2026	27.08.2026	ABLAPL-8779/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
2/2026	27.08.2026	FAO-50/2026	S.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-08-21	MISC. APPEAL SEC.
3/2026	27.08.2026	CRLMC-4274/2025	P.R.SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-02-27	
4/2026	27.08.2026	ABLAPL-1996/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	BAIL-1
5/2026	27.08.2026	ABLAPL-149/2025	SN GAYA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	BAIL-1
6/2026	27.08.2026	ABLAPL-6/2025	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	
7/2026	27.08.2026	CRLA-726/2026	M.DAS	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
8/2026	27.08.2026	CRLA-648/2026	A.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
9/2026	27.08.2026	CRLA-110/2026	R.K.MALLICK	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	
0/2026	27.08.2026	WP (C) - 26516/2026	P. L. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-08-25	WRIT BRANCH-
1/2026	27.08.2026	CRLA-771/2026	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
2/2026	27.08.2026	WP (C) - 26321/2026	L. D. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-11-20	
3/2026	27.08.2026	WP (C) - 27060/2026	J. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	WRIT BRANCH-
4/2026	27.08.2026	CRLMC-	D.NAYAK	C.O.	COURT NO.	Order Dtd. 2026-07-15	

		2217/2026			6		
5/2026	27.08.2026	WP (C) – 26422/2026	P. K. PANI	C.O.	COURT NO. 23	Order Dtd. 2026-12-02	
6/2026	27.08.2026	CRLA– 106/2026	K.DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	
7/2026	27.08.2026	WP (C) – 21902/2026	A. B. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-12-03	WRIT BRANCH-
8/2026	27.08.2026	WP (C) – 26736/2026	M. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	WRIT BRANCH-
9/2026	27.08.2026	WP (C) – 27128/2026	K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	WRIT BRANCH-
0/2026	27.08.2026	WP (C) – 26811/2026	K.N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	WRIT BRANCH-
1/2026	27.08.2026	WP (C) – 27120/2026	A. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	
2/2026	27.08.2026	WP (C) – 27276/2026	A.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	WRIT BRANCH (DIVISI BENCH-1
3/2026	27.08.2026	ABLAPL– 7936/2026	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	
4/2026	27.08.2026	WP (C) – 27244/2026	T.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	WRIT BRANCH-
5/2026	27.08.2026	ABLAPL– 8327/2026	GR PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	BAIL-2
6/2026	27.08.2026	WP (C) – 25183/2026	D. HAZRA	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	WRIT BRANCH-
7/2026	27.08.2026	ABLAPL– 8360/2026	BISWAPRAKASH MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	
8/2026	27.08.2026	ABLAPL– 8362/2026	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	
9/2026	27.08.2026	ABLAPL– 9138/2026	AK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
0/2026	27.08.2026	WP (C) – 18192/2026	D.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	WRIT BRANCH-
1/2026	27.08.2026	WP (C) – 26737/2026	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
2/2026	27.08.2026	WP (C) – 25227/2026	R. K. PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	WRIT BRANCH (DIVISI BENCH-1
3/2026	27.08.2026	WP (C) –	A.MISHRA	C.O.	COURT NO.	Order Dtd. 2026-11-16	WRIT

		24603/2026			12		BRANCH (DIVISI BENCH-3
4/2026	27.08.2026	WP (C) – 26509/2026	P. L. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	WRIT BRANCH (DIVISI BENCH-2
5/2026	27.08.2026	WP (C) – 26512/2026	P.L.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	
7/2026	27.08.2026	WP (C) – 4844/2026	K.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	WRIT BRANCH-
8/2026	27.08.2026	WP (C) – 26582/2026	A. T. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	WRIT BRANCH (DIVISI BENCH-2
0/2026	27.08.2026	WP (C) – 26841/2026	B.SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	WRIT BRANCH-
2/2026	27.08.2026	WP (C) – 27042/2026	T. K. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	WRIT BRANCH-
3/2026	27.08.2026	WP (C) – 26860/2026	P. K. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-08-21	
4/2026	27.08.2026	WP (C) – 27053/2026	P.K. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	WRIT BRANCH-
6/2026	27.08.2026	WP (C) – 27040/2026	P.K. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	WRIT BRANCH-
8/2026	27.08.2026	WP (C) – 27034/2026	P.K. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	WRIT BRANCH (DIVISI BENCH-2
0/2026	27.08.2026	WP (C) – 18706/2026	N.K. ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	
1/2026	27.08.2026	ABLAPL- 7700/2026	B DAS	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	
2/2026	27.08.2026	WP (C) – 24363/2026	P.K. PARIDA	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	
3/2026	27.08.2026	ABLAPL- 9748/2026	J PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	
4/2026	27.08.2026	ABLAPL- 9767/2026	TR DAS	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	
5/2026	27.08.2026	WP (C) – 19356/2026	P. K.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-08-18	WRIT BRANCH (DIVISI

							BENCH-3
7/2026	27.08.2026	ABLAPL-9769/2026	TR DAS	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
0/2026	27.08.2026	WP (C) - 26547/2026	A.P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	WRIT BRANCH-
1/2026	27.08.2026	ABLAPL-9773/2026	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	BAIL-2
3/2026	27.08.2026	WP (C) - 24483/2026	A.S. PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	WRIT BRANCH (DIVISI BENCH-1
4/2026	27.08.2026	ABLAPL-9776/2026	AK SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	BAIL-2
6/2026	27.08.2026	WP (C) - 24293/2026	A.S. PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	
8/2026	27.08.2026	WP (C) - 25503/2026	N. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-08-21	WRIT BRANCH-
1/2026	27.08.2026	WP (C) - 26391/2026	K. C.RATH	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	WRIT BRANCH-
2/2026	27.08.2026	MACA-539/2024	S.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-08-20	MISC. APPEAL SEC.
3/2026	27.08.2026	WP (C) - 26332/2026	K.C. RATH	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	WRIT BRANCH-
4/2026	27.08.2026	WP (C) - 26596/2026	K.C. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-12-02	WRIT BRANCH-
5/2026	27.08.2026	MACA-539/2024	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-08-20	MISC. APPEAL SEC.
6/2026	27.08.2026	BLAPL-4008/2026	RK MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	
7/2026	27.08.2026	BLAPL-5698/2026	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	
8/2026	27.08.2026	WP (C) - 26970/2026	P.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	
9/2026	27.08.2026	MACA-224/2024	J.DEHURY	C.O.	COURT NO. 23	Order Dtd. 2026-08-20	MISC. APPEAL SEC.
1/2026	27.08.2026	WP (C) - 26975/2026	P.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	WRIT BRANCH-
3/2026	27.08.2026	MACA-224/2024	B.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-20	MISC. APPEAL SEC.
4/2026	27.08.2026	WP (C) - 26899/2026	K.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	

6/2026	27.08.2026	WP (C) – 26959/2026	K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	WRIT BRANCH-
7/2026	27.08.2026	MACA- 268/2024	A.K.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-08-20	MISC. APPEAL SEC.
8/2026	27.08.2026	WP (C) – 26971/2026	K.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	WRIT BRANCH-
9/2026	27.08.2026	WP (C) – 26916/2026	D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	
0/2026	27.08.2026	WP (C) – 26035/2026	S.DASH	C.O.	COURT NO. 16	Order Dtd. 2026-10-12	WRIT BRANCH-
3/2026	27.08.2026	WP (C) – 26636/2026	H. K. MOHANTA	C.O.	COURT NO. 16	Order Dtd. 2026-10-12	
6/2026	27.08.2026	WP (C) – 26824/2026	S.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2026-08-24	
0/2026	27.08.2026	WP (C) – 26471/2026	H. K. MALLICK	C.O.	COURT NO. 16	Order Dtd. 2026-08-24	WRIT BRANCH-
1/2026	27.08.2026	WP (C) – 35110/2025	P.K. LENKA	C.O.	COURT NO. 16	Order Dtd. 2026-08-24	
7/2026	27.08.2026	CRLA- 565/2022	S.DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINA APPEAL
0/2026	27.08.2026	WP (C) – 26279/2026	J. K. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2026-10-05	WRIT BRANCH-
5/2026	27.08.2026	WP (C) – 33973/2022	A.K.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2026-09-09	WRIT BRANCH-
6/2026	27.08.2026	WP (C) – 31223/2022	A.K.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2026-09-09	WRIT BRANCH-
7/2026	27.08.2026	ABLAPL- 5655/2026	SK MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2026-08-21	BAIL-1
9/2026	27.08.2026	ABLAPL- 9770/2026	RR BEHURA	C.O.	COURT NO. 22	Order Dtd. 2026-08-25	BAIL-1
2/2026	27.08.2026	ABLAPL- 5160/2026	SIDHARTHA MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	BAIL-2
8/2026	27.08.2026	ABLAPL- 14998/2025	SK. JONED FAIZ	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	BAIL-1
9/2026	27.08.2026	RPFAM- 97/2024	B.K.PANDA	C.O.	COURT NO. 20	Order Dtd. 2026-10-05	FIRST APPEAL
3/2026	27.08.2026	WP (C) – 15539/2024	A. K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 5000-01-01	WRIT BRANCH-

5/2026	27.08.2026	WP (C) – 15539/2024	B.MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2026-08-24	WRIT BRANCH-
1/2026	27.08.2026	ABLAPL- 2189/2025	SN GAYA	C.O.	COURT NO. 20	Order Dtd. 2026-08-25	
1/2026	27.08.2026	WP (C) – 25468/2026	N.K.ROUT	C.O.	COURT NO. 20	Order Dtd. 2026-08-21	WRIT BRANCH-
7/2026	27.08.2026	CONTC- 900/2026	D SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-09-01	
8/2026	27.08.2026	CONTC- 1744/2026	BK MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-09-08	
9/2026	27.08.2026	WP (C) – 1183/2026	SK NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-
0/2026	27.08.2026	WP (C) – 13795/2026	G SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-05-12	WRIT BRANCH-
1/2026	27.08.2026	WP (C) – 26296/2025	SK SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-08-19	
2/2026	27.08.2026	WP (C) – 22496/2026	A SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-08-19	WRIT BRANCH-
3/2026	27.08.2026	WP (C) – 32337/2024	RK BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-08-19	WRIT BRANCH-
4/2026	27.08.2026	ABLAPL- 8448/2026	BB MALICK	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
5/2026	27.08.2026	ABLAPL- 8133/2026	MM NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
6/2026	27.08.2026	ABLAPL- 8041/2026	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
7/2026	27.08.2026	ABLAPL- 9758/2026	BB MALICK	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
8/2026	27.08.2026	ABLAPL- 9761/2026	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
9/2026	27.08.2026	ABLAPL- 9762/2026	A PATTANAIAK	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
0/2026	27.08.2026	ABLAPL- 9765/2026	S DAS	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	BAIL-2
1/2026	27.08.2026	ABLAPL- 6402/2026	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-25	BAIL-1
2/2026	27.08.2026	ABLAPL- 3288/2026	M PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-24	
3/2026	27.08.2026	WP (C) – 26178/2026	P. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-10-28	WRIT BRANCH-
4/2026	27.08.2026	WP (C) – 26902/2026	S. MOHARANA	C.O.	COURT NO. 12	Order Dtd. 2026-11-16	WRIT BRANCH-

5/2026	27.08.2026	WP (C) – 9661/2025	S.R. MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	
6/2026	27.08.2026	WP (C) – 25184/2026	S. K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	WRIT BRANCH-
8/2026	27.08.2026	WP (C) – 24290/2026	N. R. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	
9/2026	27.08.2026	WP (C) – 24290/2026	N. R. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-08-25	
1/2026	27.08.2026	WP (C) – 26930/2026	L.D.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-10-12	WRIT BRANCH-
4/2026	27.08.2026	WP (C) – 27225/2026	G.JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2026-09-09	WRIT BRANCH-
7/2026	27.08.2026	WP (C) – 27225/2026	S.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-09-09	WRIT BRANCH-
8/2026	27.08.2026	WP (C) – 22872/2026	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-11-13	WRIT BRANCH-
9/2026	27.08.2026	WP (C) – 25246/2026	S.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	
0/2026	27.08.2026	WP (C) – 22329/2026	A.PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	
1/2026	27.08.2026	WP (C) – 19356/2026	U.CHHOTRAY	C.O.	COURT NO. 23	Order Dtd. 2026-08-18	WRIT BRANCH (DIVISI BENCH-3
3/2026	27.08.2026	WP (C) – 26873/2026	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-12-07	WRIT BRANCH-
5/2026	27.08.2026	WP (C) – 24004/2026	D.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	
7/2026	27.08.2026	WP (C) – 27062/2026	D.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	
9/2026	27.08.2026	CRLMC– 2552/2026	S.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	
0/2026	27.08.2026	WP (C) – 26477/2026	D.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	
2/2026	27.08.2026	WP (C) – 26527/2026	D.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-25	WRIT BRANCH-
3/2026	27.08.2026	CRLMC– 2866/2026	K.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	
5/2026	27.08.2026	CONTC– 3200/2026	K.C.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-09-08	
7/2026	27.08.2026	WP (C) –	B.K.PANDA	C.O.	CHIEF	Order Dtd. 2026-08-24	WRIT

		4844/2026			JUSTICE'S COURT		BRANCH-
8/2026	27.08.2026	CRLMC-2884/2026	K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-08-24	
0/2026	27.08.2026	WP (C) - 27069/2026	D. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-08-25	
3/2026	27.08.2026	WP (C) - 26214/2026	P.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-10-28	
4/2026	27.08.2026	CRLMC-2794/2026	P.K.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINA MISC
6/2026	27.08.2026	WP (C) - 27066/2026	D.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
7/2026	27.08.2026	CRLMC-2855/2026	G.C.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINA MISC
9/2026	27.08.2026	TRP (C) - 141/2024	P.K.BARIK	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2026-08-25	M.J.C.
1/2026	27.08.2026	CRLMC-2923/2026	A.K.BUDHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-25	
4/2026	27.08.2026	CRLMC-2867/2026	S.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-24	CRIMINA MISC
6/2026	27.08.2026	CRLMC-2801/2026	A.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINA MISC
8/2026	27.08.2026	CRLMC-2579/2026	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
9/2026	27.08.2026	ABLAPL-8451/2026	AK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-25	
1/2026	27.08.2026	CRLMP-836/2026	S.R.PATTANAIAK	C.O.	COURT NO. 8	Order Dtd. 2026-09-21	
2/2026	27.08.2026	ABLAPL-8457/2026	AK ROUT	C.O.	COURT NO. 8	Order Dtd. 2026-08-25	
3/2026	27.08.2026	WP (C) - 25600/2026	N.K. ROUT	C.O.	COURT NO. 8	Order Dtd. 2026-08-21	WRIT BRANCH-
5/2026	27.08.2026	ABLAPL-8465/2026	AK ROUT	C.O.	COURT NO. 8	Order Dtd. 2026-08-25	
6/2026	27.08.2026	CRLMC-2868/2026	B.DAS	C.O.	COURT NO. 8	Order Dtd. 2026-08-25	
7/2026	27.08.2026	WP (C) - 25760/2026	N.K. ROUT	C.O.	COURT NO. 8	Order Dtd. 2026-08-24	WRIT BRANCH-
8/2026	27.08.2026	ABLAPL-8471/2026	AK ROUT	C.O.	COURT NO. 8	Order Dtd. 2026-08-25	BAIL-1
0/2026	27.08.2026	CONTC-5412/2026	S.K.SARANGI	C.O.	COURT NO. 8	Order Dtd. 2026-08-21	
1/2026	27.08.2026	ABLAPL-8504/2026	AK ROUT	C.O.	COURT NO. 8	Order Dtd. 2026-08-25	

3/2026	27.08.2026	RVWPET-239/2025	A.K.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-08-24	CIVIL REVISIO
5/2026	27.08.2026	ABLAPL-9742/2026	S CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
7/2026	27.08.2026	ABLAPL-9743/2026	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
8/2026	27.08.2026	TRP (C) - 339/2025	S.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-08-20	M.J.C.
0/2026	27.08.2026	ABLAPL-9754/2026	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
1/2026	27.08.2026	CRLMC-2922/2026	S.P.SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINA MISC
3/2026	27.08.2026	ABLAPL-9768/2026	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-25	BAIL-2
5/2026	27.08.2026	ABLAPL-9775/2026	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-25	
7/2026	27.08.2026	ABLAPL-9790/2026	S CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2026-08-25	
8/2026	27.08.2026	ABLAPL-4468/2026	BK DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	
0/2026	27.08.2026	ABLAPL-8379/2026	S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	BAIL-1
1/2026	27.08.2026	ABLAPL-7894/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	
3/2026	27.08.2026	ABLAPL-9586/2026	NK ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-21	
7/2026	27.08.2026	CRLMC-2625/2026	A.PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	CRIMINA MISC
8/2026	27.08.2026	WP (C) - 7542/2026	D.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
9/2026	27.08.2026	WP (C) - 27146/2026	S.K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
0/2026	27.08.2026	WP (C) - 27051/2026	S.K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
1/2026	27.08.2026	WP (C) - 26675/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
2/2026	27.08.2026	WP (C) - 26672/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-
3/2026	27.08.2026	WP (C) - 26669/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	
4/2026	27.08.2026	WP (C) - 26662/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH-

5/2026	27.08.2026	WP (C) – 26659/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	WRIT BRANCH (DIVISIONAL BENCH-2)
7/2026	27.08.2026	WP (C) – 24349/2026	J.PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	
8/2026	27.08.2026	WP (C) – 22770/2026	J.PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	
9/2026	27.08.2026	WP (C) – 13728/2026	D.RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	
0/2026	27.08.2026	WP (C) – 29420/2025	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	
1/2026	27.08.2026	ABLAPL– 9741/2026	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25	BAIL-1
4/2026	27.08.2026	WP (C) – 26191/2026	B.MISHRA	C.O.	COURT NO. 16	Order Dtd. 2026-09-07	WRIT BRANCH-
4/2026	27.08.2026	CRLA– 179/2014	MRUTYUNJAY PATRA	C.O.	COURT NO. 16	Judgement Dtd. 2026-08-25	CRIMINAL APPEAL
5/2026	27.08.2026	WP (C) – 16255/2026	BISWA MOHAN PATTANAIK (2)	C.O.	COURT NO. 1	Order Dtd. 2026-08-27	WRIT BRANCH-
8/2026	27.08.2026	CRLA– 179/2014	A.MOHANTY	C.O.	COURT NO. 1	Judgement Dtd. 2026-08-25	CRIMINAL APPEAL
9/2026	27.08.2026	CRLA– 169/2014	A.MOHANTY	C.O.	COURT NO. 1	Judgement Dtd. 2026-08-25	CRIMINAL APPEAL
0/2026	27.08.2026	CRLA– 169/2014	A.MOHANTY	C.O.	COURT NO. 1	Judgement Dtd. 2026-08-25	CRIMINAL APPEAL
3/2026	27.08.2026	CRLA– 262/2014	A.MOHANTY	C.O.	COURT NO. 1	Judgement Dtd. 2026-08-25	CRIMINAL APPEAL
9/2026	27.08.2026	CRLREV– 571/2026	D.P.DASH	C.O.	COURT NO. 1	Order Dtd. 2026-08-24	CRIMINAL REVISION
2/2026	27.08.2026	CRLREV– 572/2026	D.P.DASH	C.O.	COURT NO. 1	Order Dtd. 2026-08-24	CRIMINAL REVISION
9/2026	27.08.2026	ABLAPL– 9590/2026	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2026-08-20	BAIL-2
3/2026	27.08.2026	WP (C) – 26070/2025	AMRIT DHALL	GENERAL		Order Dtd. 2026-08-21	
0/2026	27.08.2026	WP (C) – 35110/2025	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-08-24	
5/2026	27.08.2026	CRLMC– 2596/2026	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2026-08-25	
3/2026	27.08.2026	BLAPL– 5227/2026	APRAMIT MISHRA	GENERAL		Order Dtd. 2026-08-24	

6/2026	27.08.2026	WP (C) – 31289/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-08-14	WRIT BRANCH (DIVISI BENCH-1
0/2026	27.08.2026	WP (C) – 29922/2025	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2025-12-11	WRIT BRANCH-
4/2026	27.08.2026	ARBP– 24/2024	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2024-10-23	M.J.C.
8/2026	27.08.2026	ARBP– 37/2024	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2024-09-25	M.J.C.
9/2026	27.08.2026	WP (C) – 35690/2025	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2026-01-05	
0/2026	27.08.2026	ADMLS– 6/2025	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2026-02-18	CIVIL REVISIO
1/2026	27.08.2026	MACA– 224/2024	SOUMYA RANJAN OJHA	GENERAL		Order Dtd. 2026-08-20	MISC. APPEAL SEC.
2/2026	27.08.2026	CRLMC– 2722/2026	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-08-17	CRIMINA MISC
3/2026	27.08.2026	WP (C) – 21432/2026	SIDDHANT SARANGI	GENERAL		Order Dtd. 2026-08-24	WRIT BRANCH (DIVISI BENCH-1
7/2026	27.08.2026	RVWPET– 26/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-08-14	CIVIL REVISIO
9/2026	27.08.2026	RVWPET– 27/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-08-14	
0/2026	27.08.2026	CMP– 25/2026	SIDDHANT SARANGI	GENERAL		Order Dtd. 2026-08-20	
6/2026	27.08.2026	CRLA– 578/2022	DEBIDUTTA MOHAPATRA	GENERAL		Entire Brief	CRIMINA APPEAL
1/2026	27.08.2026	CRLA– 578/2022	DEBIDUTTA MOHAPATRA	GENERAL		Deposition	CRIMINA APPEAL
9/2026	27.08.2026	ABLAPL– 15337/2019	MANORANJAN DAS	GENERAL		Order Dtd. 2026-08-25	CRIMINA MISC
9/2026	27.08.2026	FAO– 501/2015	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2019-10-15	MISC. APPEAL SEC.
3/2026	27.08.2026	BLAPL– 5583/2026	SAMEER PATTNAIK	GENERAL		Entire Brief	BAIL-1
8/2026	27.08.2026	MACA– 795/2023	SOUMYA RANJAN OJHA	GENERAL		Order Dtd. 2026-08-20	MISC. APPEAL SEC.
3/2026	27.08.2026	CMAPL– 178/2023	MR. PRASANNA KUMAR NANDA	GENERAL		Order Dtd. 2024-04-05	M.J.C.
4/2026	27.08.2026	CRLREV– 416/2023	KABITA PATRA	GENERAL		Order Dtd. 2023-11-03	CRIMINA REVISIO
0/2026	27.08.2026	MACA– 271/2023	SOUMYA RANJAN OJHA	GENERAL		Order Dtd. 2026-08-19	MISC. APPEAL SEC.

1/2026	27.08.2026	WP (C) – 22162/2019	MANAS PATI	GENERAL		Order Dtd. 2019-11-22	WRIT BRANCH-
3/2026	27.08.2026	WP (C) – 22156/2019	MANAS PATI	GENERAL		Order Dtd. 2019-11-22	WRIT BRANCH-
5/2026	27.08.2026	WP (C) – 22161/2019	MANAS PATI	GENERAL		Order Dtd. 2019-11-22	WRIT BRANCH-
6/2026	27.08.2026	WP (C) – 22159/2019	MANAS PATI	GENERAL		Order Dtd. 2019-11-22	WRIT BRANCH-
0/2026	27.08.2026	WP (C) – 25905/2019	MANAS PATI	GENERAL		Order Dtd. 2019-12-19	WRIT BRANCH-
2/2026	27.08.2026	WP (C) – 18327/2022	MANAS PATI	GENERAL		Order Dtd. 2022-08-01	WRIT BRANCH-
6/2026	27.08.2026	WP (C) – 18326/2022	MANAS PATI	GENERAL		Order Dtd. 2022-08-01	WRIT BRANCH-
8/2026	27.08.2026	WP (C) – 18330/2022	MANAS PATI	GENERAL		Order Dtd. 2022-08-01	WRIT BRANCH-
0/2026	27.08.2026	WP (C) – 22158/2019	MANAS PATI	GENERAL		Order Dtd. 2019-11-22	WRIT BRANCH-
2/2026	27.08.2026	CRLREV- 361/2018	HIMANSU SEKHAR PADHY	GENERAL		Order Dtd. 2026-03-14	CRIMINA REVISIO
3/2026	27.08.2026	WP (C) – 4489/2019	MANOJ KUMAR RANA	GENERAL		Entire Order	WRIT BRANCH (DIVISI BENCH-1
4/2026	27.08.2026	WP (C) – 25772/2014	RATNAKAR MOHANTY	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISI BENCH)
5/2026	27.08.2026	WP (C) – 22160/2019	MANAS PATI	GENERAL		Order Dtd. 2019-11-22	WRIT BRANCH-
6/2026	27.08.2026	ABLAPL- 15337/2019	MANORANJAN DAS	GENERAL		Order Dtd. 2021-09-23	CRIMINA MISC
7/2026	27.08.2026	FAO- 591/2020	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-08-25	MISC. APPEAL SEC.
8/2026	27.08.2026	WP (C) – 26843/2026	BIKASH RANJAN OJHA	GENERAL		Entire Order	WRIT BRANCH-
9/2026	27.08.2026	BLAPL- 6509/2026	OM PRAKASH SARAN	GENERAL		Order Dtd. 2026-08-27	
0/2026	27.08.2026	WP (C) – 26868/2026	BIKASH RANJAN OJHA	GENERAL		Entire Order	
2/2026	27.08.2026	ABLAPL-	SASMITA	GENERAL		Entire Brief	

		3137/2016	MUDULI				
3/2026	27.08.2026	WP (C) – 3263/2023	MURALIDHAR BISWAL	GENERAL		Entire Brief	WRIT BRANCH-
4/2026	27.08.2026	WP (C) – 3263/2023	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2023-02-09	WRIT BRANCH-
5/2026	27.08.2026	WP (C) – 10844/2017	MURALIDHAR BISWAL	GENERAL		Entire Brief	WRIT BRANCH-
6/2026	27.08.2026	WP (C) – 10844/2017	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2025-04-09	WRIT BRANCH-
7/2026	27.08.2026	CRLMC– 3853/2022	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2022-12-20	CRIMINA MISC
3/2026	27.08.2026	CRLMC– 990/2022	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2026-03-12	CRIMINA MISC
9/2026	27.08.2026	WP (C) – 4209/2015	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2015-03-23	
2/2026	27.08.2026	WP (C) – 4209/2015	MURALIDHAR BISWAL	GENERAL		Entire Brief	
4/2026	27.08.2026	CONTC– 1144/2016	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2016-10-20	
6/2026	27.08.2026	BLAPL– 5729/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-08-25	BAIL-1
3/2026	27.08.2026	WP (C) – 26887/2026	ADV. SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2026-08-27	WRIT BRANCH (DIVISI BENCH-2
5/2026	27.08.2026	ABLAPL– 7883/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-08-24	
1/2026	27.08.2026	ABLAPL– 9714/2026	S CHOUDHURY	GENERAL		Order Dtd. 2026-08-24	
9/2026	27.08.2026	OJC– 2874/1996	P K DAS	GENERAL		Order Dtd. 1998-01-06	
5/2026	27.08.2026	WP (C) – 7448/2006	S BISWAL	GENERAL		Order Dtd. 2006-08-24	
7/2026	27.08.2026	WP (C) – 1627/2003	B B DAS	GENERAL		Order Dtd. 2004-07-27	
9/2026	27.08.2026	WP (C) – 1627/2003	B B DAS	GENERAL		Order Dtd. 2004-07-27	
6/2026	27.08.2026	JCRLA– 7/2013	A SUNDARAY	GENERAL		Order Dtd. 2026-08-25	CRIMINA APPEAL
8/2026	27.08.2026	CRLREV– 807/2018	D J SWAIN	GENERAL		Order Dtd. 2019-04-02	CRIMINA REVISIO
2/2026	27.08.2026	CMP–	M R BARIK	GENERAL		Order Dtd. 2026-09-03	WRIT

		1012/2016					BRANCH-
5/2026	27.08.2026	WP (C) – 12447/2023	T SETHI	GENERAL		Order Dtd. 2025-04-21	WRIT BRANCH-
7/2026	27.08.2026	CRLREV- 416/2023	K PATRA	GENERAL		Order Dtd. 2023-11-03	CRIMINA REVISIO
0/2026	27.08.2026	CRLREV- 808/2018	D J SWAIN	GENERAL		Order Dtd. 9999-12-31	CRIMINA REVISIO
0/2026	27.08.2026	WP (C) – 23303/2026	SATYABRATA PANDA	GENERAL		Order Dtd. 2026-08-24	
2/2026	27.08.2026	WP (C) – 23309/2026	SATYABRATA PANDA	GENERAL		Order Dtd. 2026-08-24	WRIT BRANCH-
5/2026	27.08.2026	WP (C) – 19418/2026	M. R. BARIK	GENERAL		Order Dtd. 2026-08-24	WRIT BRANCH-
1/2026	27.08.2026	BLAPL- 4570/2026	P. K. BEHERA	GENERAL		Order Dtd. 2026-08-25	BAIL-1
2/2026	27.08.2026	WP (C) – 24977/2026	B BEHERA	GENERAL		Order Dtd. 2026-08-10	WRIT BRANCH-
4/2026	27.08.2026	WP (C) – 205/2024	B BEHERA	GENERAL		Order Dtd. 2026-08-10	WRIT BRANCH-
5/2026	27.08.2026	WP (C) – 25819/2026	B BEHERA	GENERAL		Order Dtd. 2026-08-10	WRIT BRANCH-
7/2026	27.08.2026	WP (C) – 27108/2024	S K TRIPATHY	GENERAL		Order Dtd. 2026-08-10	
8/2026	27.08.2026	CONTC- 5095/2026	P NAYAK	GENERAL		Order Dtd. 2026-08-10	
9/2026	27.08.2026	WP (C) – 21700/2026	L D PANDA	GENERAL		Order Dtd. 2026-08-10	WRIT BRANCH-
2/2026	27.08.2026	CRLMC- 2285/2026	A S PAUL	GENERAL		Order Dtd. 2026-07-23	
4/2026	27.08.2026	BLAPL- 2026/2026	T K PRAHARAJ	GENERAL		Order Dtd. 2026-07-23	
5/2026	27.08.2026	CRLREV- 262/2026	D SAMAL	GENERAL		Order Dtd. 2026-08-17	
6/2026	27.08.2026	WP (C) – 7735/2025	D SAMAL	GENERAL		Order Dtd. 2026-08-17	WRIT BRANCH-
9/2026	27.08.2026	CRLMC- 421/2026	D SAMAL	GENERAL		Order Dtd. 2026-08-17	
1/2026	27.08.2026	CRLMC- 1581/2026	D SAMAL	GENERAL		Order Dtd. 2026-08-17	
2/2026	27.08.2026	BLAPL-	T K PRAHARAJ	GENERAL		Order Dtd. 2026-08-20	BAIL-2

		3257/2026					
8/2026	27.08.2026	CRLMC-2591/2026	P. K. BEHERA	GENERAL		Order Dtd. 2026-08-25	
4/2026	27.08.2026	WP (C) - 24556/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-18 Petition,Annexure,Misc.case,	WRIT BRANCH-
7/2026	27.08.2026	ABLAPL-6236/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-25	
1/2026	27.08.2026	GUAP-3/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-25	FIRST APPEAL
4/2026	27.08.2026	WP (C) - 14914/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-04	WRIT BRANCH (DIVISI BENCH-1
7/2026	27.08.2026	CRLREV-622/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-25	
9/2026	27.08.2026	ABLAPL-9745/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-25	
0/2026	27.08.2026	TRP (C) - 60/2021	N SAHOO	GENERAL		Order Dtd. 2021-03-17	M.J.C.
2/2026	27.08.2026	RVWPET-13/2015	P K PAL	GENERAL		Order Dtd. 2018-01-16	
5/2026	27.08.2026	WP (C) - 1664/2013	B P MOHANTY	GENERAL		Order Dtd. 2023-01-16	WRIT BRANCH (DIVISI BENCH-2
6/2026	27.08.2026	WP (C) - 1267/2011	G DAS	GENERAL		Order Dtd. 2019-04-18	
2/2026	27.08.2026	ABLAPL-704/2025	H K PATRA	GENERAL		Order Dtd. 2026-08-25	BAIL-1
4/2026	27.08.2026	ABLAPL-702/2025	H K PATRA	GENERAL		Order Dtd. 2026-08-25	
6/2026	27.08.2026	ABLAPL-332/2025	H K PATRA	GENERAL		Order Dtd. 2026-08-25	
8/2026	27.08.2026	ABLAPL-5/2026	B P TANGA	GENERAL		Order Dtd. 2026-08-25	BAIL-2
1/2026	27.08.2026	CRLMP-1022/2026	B S SWAIN	GENERAL		Order Dtd. 2026-08-25	
4/2026	27.08.2026	FAO-477/2026	D BISWAL	GENERAL		Order Dtd. 2026-08-25	
6/2026	27.08.2026	MACA-449/2025	R K SAHU	GENERAL		Order Dtd. 2026-08-25	
9/2026	27.08.2026	WP (C) - 22938/2026	M R SAHOO	GENERAL		Order Dtd. 2026-08-25	WRIT BRANCH-
1/2026	27.08.2026	CRLMC-	M R SAHOO	GENERAL		Order Dtd. 2026-08-25	CRIMINA

		2323/2024					MISC
2/2026	27.08.2026	WP (C) – 26469/2026	K C TRIPATHY	GENERAL		Order Dtd. 2026-08-25	WRIT BRANCH-
5/2026	27.08.2026	WP (C) – 27186/2026	G D MALICK	GENERAL		Order Dtd. 2026-08-25	WRIT BRANCH-
8/2026	27.08.2026	ABLAPL- 9751/2026	H K PATRA	GENERAL		Order Dtd. 2026-08-25	
0/2026	27.08.2026	WP (C) – 23117/2026	B K BEHERA	GENERAL		Order Dtd. 2026-08-25	WRIT BRANCH-
2/2026	27.08.2026	CONTC- 3721/2026	D K MOHANTY	GENERAL		Order Dtd. 2026-08-25	
3/2026	27.08.2026	CRLMC- 258/2026	P R SWAIN	GENERAL		Order Dtd. 2026-08-25	
5/2026	27.08.2026	CRLMP- 1130/2026	P R SWAIN	GENERAL		Order Dtd. 2026-08-25	
7/2026	27.08.2026	CRLMP- 938/2026	P K ROUTRAY	GENERAL		Order Dtd. 2026-08-25	
0/2026	27.08.2026	CRLMP- 836/2026	S R PATTANAIK	GENERAL		Order Dtd. 2026-08-25	
4/2026	27.08.2026	RVWPET- 62/2026	S R PATTANAIK	GENERAL		Order Dtd. 2026-08-25	CIVIL REVISIO
9/2026	27.08.2026	WP (C) – 25812/2026	D BISWAL	GENERAL		Order Dtd. 2026-08-25	WRIT BRANCH-
2/2026	27.08.2026	WP (C) – 8720/2025	D SAMAL	GENERAL		Order Dtd. 2026-01-22	
4/2026	27.08.2026	WP (C) – 8720/2025	D SAMAL	GENERAL		Order Dtd. 2026-01-22	
6/2026	27.08.2026	ABLAPL- 9732/2026	M R BARIK	GENERAL		Order Dtd. 2026-01-22	BAIL-2
9/2026	27.08.2026	WP (C) – 25606/2026	K RATH	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-
2/2026	27.08.2026	CMP- 1673/2025	B BEHERA	GENERAL		Order Dtd. 2026-01-22	
4/2026	27.08.2026	ABLAPL- 9794/2026	J ROUT	GENERAL		Order Dtd. 2026-01-22	
6/2026	27.08.2026	CRP- 33/2026	B BEHERA	GENERAL		Order Dtd. 2026-01-22	CIVIL REVISIO
5/2026	27.08.2026	ABLAPL-	AMLAN SHAKTI	GENERAL		Order Dtd. 2026-08-25	

		5991/2026	PAUL				
2/2026	27.08.2026	ABLAPL-9753/2026	R.SAHU	GENERAL		Order Dtd. 2026-08-25	
6/2026	27.08.2026	CRLMC-3782/2022	A DAS	GENERAL		Order Dtd. 2026-08-25	CRIMINA MISC
7/2026	27.08.2026	WP (C) - 15289/2018	R K MAHABHOI	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH-
8/2026	27.08.2026	WP (C) - 7087/2006	G SAHOO	GENERAL		Order Dtd. 2015-11-19	
9/2026	27.08.2026	FAO-14/2018	S CHOUDHURY	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.
0/2026	27.08.2026	WP (C) - 10429/2010	L MOHANTY	GENERAL		Order Dtd. 2026-08-17	WRIT BRANCH-
1/2026	27.08.2026	WPC (OA) - 290/2019	B K DASH	GENERAL		Order Dtd. 9999-12-31	OA Bran
2/2026	27.08.2026	WP (C) - 4406/2024	S SAHOO	GENERAL		Order Dtd. 2025-02-06	WRIT BRANCH (DIVISI BENCH-3
3/2026	27.08.2026	WP (C) - 38549/2021	S SAHU	GENERAL		Order Dtd. 2022-11-30	WRIT BRANCH-
6/2026	27.08.2026	SAO-4/2018	S K BEHERA	GENERAL		Order Dtd. 2024-02-20	SECOND APPEAL
7/2026	27.08.2026	CRLMC-1425/2023	S BARIK	GENERAL		Order Dtd. 2023-04-13	CRIMINA MISC
1/2026	27.08.2026	CRLMP-625/2026	A BHOI	GENERAL		Order Dtd. 2023-04-13	WRIT BRANCH-
2/2026	27.08.2026	WP (C) - 26369/2026	R K MAHABHOI	GENERAL		Order Dtd. 2023-04-13	
4/2026	27.08.2026	WP (C) - 17930/2026	S K MANDAL	GENERAL		Order Dtd. 2023-04-13	WRIT BRANCH-
5/2026	27.08.2026	WP (C) - 26820/2025	L D PANDA	GENERAL		Order Dtd. 2023-04-13	WRIT BRANCH (DIVISI BENCH-2
6/2026	27.08.2026	CONTC-3935/2026	S DAS	GENERAL		Order Dtd. 2023-04-13	
7/2026	27.08.2026	CRLMP-120/2026	N R BEHERA	GENERAL		Order Dtd. 2023-04-13	
8/2026	27.08.2026	CRLMP-120/2026	N R BEHERA	GENERAL		Order Dtd. 2023-04-13	
0/2026	27.08.2026	CONTC-	S DAS	GENERAL		Order Dtd. 2023-04-13	

		3934/2026					
1/2026	27.08.2026	RSA- 283/2026	M K PANDA	GENERAL		Order Dtd. 2023-04-13	SECOND APPEAL
3/2026	27.08.2026	ABLAPL- 5282/2026	M K PANDA	GENERAL		Order Dtd. 2023-04-13	BAIL-2
4/2026	27.08.2026	SAO-9/2025	J PRADHAN	GENERAL		Order Dtd. 2023-04-13	SECOND APPEAL
5/2026	27.08.2026	WP (C) - 11860/2024	T K NAYAK	GENERAL		Order Dtd. 2023-04-13	WRIT BRANCH-

N I C (Software Team)